

[Shri B. R. Bhagat]

(i) G.S.R. No 192 dated the 14th February, 1959. [Placed in Library, See No. LT-1377/59].

NOTIFICATIONS UNDER SEA CUSTOMS ACT

Shri B. R. Bhagat: I beg to lay on the Table, under sub-section (4) of section 43B of the Sea Customs Act, 1878, a copy of each of the following Notifications—

- (i) G.S.R. No. 413 dated the 11th April, 1959
- (ii) G.S.R. No 414 dated the 11th April, 1959, making certain further amendment to the Customs Duties Drawback (Fixed Rates) Rules, 1958
- (iii) G.S.R. No 415 dated the 11th April, 1959, making certain further amendment to the Customs Duties Drawback (Brand Rates) Rules, 1958 [Placed in Library, See No LT-1375/59]

AMENDMENTS TO CENTRAL EXCISE RULES

Shri B. R. Bhagat: I beg to lay on the Table, under Section 38 of the Central Excises and Salt Act, 1944, a copy of Notification No G.S.R. 460 dated the 21st April, 1959, making certain further amendments to the Central Excise Rules, 1944 [Placed in Library, See No LT-1382/59]

AMENDMENTS TO ESTATE DUTY RULES

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha). I beg to lay on the Table, under sub-section (3) of Section 85 of the Estate Duty Act, 1953, a copy of Notification No. SO 747 dated the 11th April, 1959, making certain further amendments to the Estate Duty Rules, 1953 [Placed in Library, See No LT-1378/59].

12.03 hrs.

**PUBLIC ACCOUNTS COMMITTEE
SIXTEENTH REPORT**

Shri Banga (Tenali): I beg to present the Sixteenth Report of the Public Accounts Committee of the Second Lok

Sabha on the Excesses over Voted Grants and Charged Appropriations disclosed in the (i) Appropriation Accounts (Defence Services), 1956-56; (ii) Audit Report (Defence Services), 1958, (iii) Appropriation Accounts (Civl), 1956-57 and Audit Report, 1958, and (iv) Appropriation Accounts of the Government of Delhi for the year 1956-57 (1st April, 1956 to 31st October, 1956) and Audit Report, 1958.

12.03 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):
With your permission, Sir, I rise to announce that Government Business for the week commencing Monday, the 7th April, will consist of—

- (1) Consideration of any item of Government Business carried over from today's Order Paper
- (2) Consideration of motion for reference of the following Bills to Joint Committee—
 - (i) State Bank of India (Subsidiary Banks) Bill
 - (ii) State Bank of India (Amendment) Bill
 - (iii) Banking Companies (Amendment) Bill
- (3) Consideration and passing of—
 - (i) Bengal Finance (Sales Tax) (Delhi Amendment) Bill.
 - (ii) Displaced Persons (Compensation and Rehabilitation) Amendment Bill.
 - (iii) Costs and Works Accounts Bill, as passed by Rajya Sabha
 - (iv) Census (Amendment) Bill, as passed by Rajya Sabha.
- (4) Discussion and voting of the Demands for Excess Grants